

Government of Jammu and Kashmir
Home Department
Civil Secretariat, Jammu/Srinagar

Phone No. 0191-2547169-(J)
0194-2506262-(S)

NOTIFICATION

Jammu, the 19th March, 2021

S.O. 95, In exercise of the powers conferred by sub-section (2) of Section 45 of the Unlawful Activities (Prevention) Act, 1967 and in supersession of Notification SRO No. 247 dated 31st July, 2015, the Government of Jammu and Kashmir hereby appoints Deputy Legal Remembrancer, Home Department dealing with the Prosecution Section as the 'Authority' for the purpose of sub-section (2) of Section 45 of the Unlawful Activities (Prevention) Act, 1967 in respect of offences falling under Chapter III of the said Act.

By order to Government of Jammu and Kashmir.

Sd/-

(Shaleen Kabra) IAS

Principal Secretary to the Government,
Home Department.

No:-Home/Pros/8/2009

Dated:-19-03-2021

Copy to the:-

1. Director General of Police, J&K, Jammu.
2. Joint Secretary (J&K), Ministry of Home Affairs, GOI.
3. Principal Secretary to the Hon'ble Lieutenant Governor, J&K.
4. Commissioner/Secretary to Government, General Administration Department
5. Secretary to Government, Department of Law, Justice & Parliamentary Affairs (w.s. 7 c).
6. Private Secretary to Principal Secretary to Government, Home Department for information of PS (Home).
7. Stock File.

(Gurpreet Singh) KAS

Deputy Secretary to the Government,
Home Department.

10/3/21